

Refinery was set up and the loss that has accrued to the nation so far on this account?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) The gas flared in Assam at the oilfields and at the Gauhati Refinery, varies with the quantity of crude oil actually produced/processed. In 1967 the gas flared was as under:—

Gauhati Refinery gas—19694 Tonnes (54 tonnes per day).

Oilfields natural gas—477.6 million cu. metres (1.3 million cu. metres per day).

The waste gas at Gauhati Refinery is being utilised to the extent possible as fuel in the Refinery. An L.P.G. Plant is also proposed to be constructed at the Refinery for further utilisation of this gas.

The natural gas available from the oilfields in Assam has been earmarked for the Fertilizer Corporation of India, Assam State Electricity Board, Assam Gas Company, Assam Oil Company and other consumers.

(b) A total of 87459 tonnes of gas was flared at Gauhati Refinery from January, 1962 to May, 1968. Some quantity of gas has to be flared of necessity for safety reasons. The value of the gas flared cannot be ascertained in the absence of a market for it.

#### **Dispute between ONGC and Assam Government**

1426. SHRI YOGENDRA SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a dispute has arisen between the Oil and Natural Gas Commission and the Assam Government in the matter of setting up an oil refinery; and

(b) if so, the points of dispute and the action taken to resolve them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) No, Sir.

(b) Does not arise.

#### **Recruitment in Barauni Fertilizer Project**

1427. SHRI YOGENDRA SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of persons already recruited to the various grades of service in Barauni Fertiliser project;

(b) the number of local persons among them; and

(c) how many of these persons have been recruited whose land is being acquired for the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### **Foreign Aid**

1428. SHRI LOBO PRABHU: Will the Minister of FINANCE be pleased to state:

(a) the total foreign aid expected during the ensuing year;

(b) how much of this aid is for new plants and machinery in industries already established in which there is idle capacity; and

(c) whether any attempts have been made to relate the price of plants and machinery to open market prices in other countries and ensure that the higher cost of plants does not make our industries uncompetitive in the export market?

THE DEPUTY-PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). In respect of 1968-69, besides loan agreements already signed totalling \$432.84

million, there are indications that a further sum of \$ 181.64 million will be available. None of these amounts are earmarked for Plant and machinery in industries already having idle capacity.

(c) In order to help exporting industries to get their requirement of capital goods for expansion, modernisation and diversification of production facilities for increasing exports, there is a special procedure, as given in para 142 of the Import Trade Control Handbook of Rules and Procedures—1968. According to the procedure, preferred sources of foreign exchange are made available for these purposes. Further, under the import trade control policy for registered exporters for 1968-69, as given in para 18, Section 1 of Volume II, a certain percentage of import replenishment is available for import of permissible types of jigs and tools, and plant and machinery required for replacing, balancing or modernisation. By these procedures attempts have been made to permit import of equipment of the stated categories to exporting industries at competitive prices.

#### Shifting of Filaria Control Unit from Mangalore to Bangalore

1429. SHRI LOBO PRABHU: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) why the Filaria control unit has been shifted from Mangalore where the incidence is highest to Bangalore, where there is no incidence at all;

(b) the work done by the visiting officers in the way of control at present;

(c) the reasons for not having hetrozone in many hospitals; and

(d) whether Government propose to issue instructions to popularise hetrozone?

THE DEPUTY-MINISTER IN THE MINISTRY OF HEALTH, FAMILY

PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The Filaria Control Unit continues to function at Mangalore.

(b) The officers visit the Unit for supervision, guidance and assessment of results.

(c) and (d). Hetrazan is a drug, the use of which is restricted to the treatment of microfilaria positive cases and is not recommended for extensive use. The supply of drugs is regulated by the State Government.

#### राज्यों को ऋण

1430. श्री कंबरलाल गुप्त : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वर्ष 1967-68 में राज्य सरकारों ने केन्द्रीय सरकार से ऋण लिये थे; और

(ख) यदि हाँ, तो कितनी राशि के ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख) : 1967-68 में विभिन्न राज्य सरकारों को भारत सरकार द्वारा दिये गये ऋणों की रकमों का विवरण सभा पटल पर रखा गया। [पुस्तकालय में रखा गया। देखिये संख्या LT-1499/68]

#### Taking over of Delhi Hospitals by Government

1431. SHRI KANWAR LAL GUPTA, Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Delhi Administration has protested to the Centre regarding the proposal of taking over of some hospitals in Delhi;

(b) if so, whether Government has dropped this proposal;